

banks was Rs. 5.85 crores. For 1980-81, the figures for the State were Rs. 11.32 crores and Rs. 4.21 crores respectively. Such programmes like IRDP are financed partly by subsidy and partly by bank loans. Subsidy is provided to make the schemes viable and to provide incentive to beneficiaries so that they may obtain credit from banks for meeting part of the cost of the schemes. The Government and the Reserve Bank of India monitor the performance of the programme and take corrective measures wherever necessary to ensure better coordination and understanding between State Level agencies and the banks.

Cash Compensatory Support for Exports

8335. SHRI LAKSHMAN MALLICK:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken decision to extend the cash compensatory support for export;

(b) if so, the total period of extension and till which date such extension will remain in force;

(c) the purpose behind giving such extension; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (d). It has been decided to continue the scheme of cash compensatory support for a further period of three years from 1st April, 1982. Concerned Export Promotion Councils/Commodity Boards, have already been asked to furnish necessary data for review of existing rates of cash compensatory support. Pending such a review, rates of cash compensatory support on different commodities as on 31st March 1982, will continue to be in force till 30th September, 1982, except for cotton textile items for which rates as on 31st December, 1981 will be valid upto 31st December, 1982.

The scheme of cash compensatory support has been continued to maintain competitiveness of exports from India by neutralising certain inherent disadvantages which Indian exporters suffer vis-a-vis their counterparts in other countries.

Raids on Trading Houses Industries and Stockists of Alloy and Special Steels at Bombay

8336. SHRI S. T. QUADRI: Will the Minister of COMMERCE be pleased to state:

(a) whether large scale raids have been conducted on the Trading Houses Industries and Stockists of alloy and special steels and stainless steel at Bombay; if so, the details thereof;

(b) whether these raids have revealed any large scale unauthorised imports of the steel items, not permitted under the existing licencing policy; if so, what steps are contemplated by Government to stop this misuse; and

(c) the quantity of carbon alloy and special steels and stainless steel imported during the last year and its foreign exchange value under OGL, RGP and Export House licences?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). No such raids were conducted under the Imports & exports (Control) Act. However, raids were conducted by the Income Tax authorities in the case of 37 dealers as per details given in the attached Statement-I. Details as to whether any violation under the Imports & Exports (Control) Act were also involved in any of these cases are being ascertained.

(c) Separate data are not maintained about imports made under the different categories of licences. However, information indicating total imports of steel items upto November 1980, which is the latest data for which it has been compiled, is indicated in the attached Statement-II.

Statement—I

NAME OF THE IRON AND STEEL DEALERS, WHOSE PREMISES/GODOWNS WERE SEARCHED BY THE INCOME TAX AUTHORITIES IN BOMBAY DURING THE YEAR 1981, ARE GIVEN BELOW:—

1. Mona Warehousing.
2. O. D. Warehousing Co.
3. Steel Mansteel.
4. C. B. Modi.
5. C. B. Steel Industries.
6. N. Kamlesh & Co.
7. Asian Trading Co.
8. Purshottam D. Gupta.
9. Utkarsh Steel Corpn.
10. Western Iron & Steel Corpn.
11. Jayantilal C. Shah.
12. Bombay Metal Steel Traders.
13. S. M. Shah & Sons.
14. S. M. Shah.
15. Shah Steel.
16. Seth Traders.
17. Ramchand Bansal.
18. Doshi Metal Steel Corpn.
19. Arun Trading Corpn.
20. Hirubhai Mukadam.
21. Radhashyam Seksaria.
22. Kishan Dalal.
23. O. M. Steels
24. Jaihind Agri. Co.
25. Satpal Gupta.
26. Lalchand Beriwal.
27. Manoharlal M. Shah.
28. Mody Steels.
29. Rajesh S. Shah.
30. Steel Trading Corpn.
31. Mukhandrai Varanasi.
32. S. N. Steel Corporation.
33. Morarjee Umertaji.
34. Shankarji Hariram Joshi and Co.

35. S. S. Pimple Mukadam.
36. Indian Fabricators.
37. Umer Dosa Oil Mills.

Statement—II

Statement showing import of Carbon alloy, stainless steel and heat resisting steel and special steel or other steel during the year 1980-81 (upto November, 1980)

S. No.	Description of item	Quantity in Thousand Tonnes	
		1980-81 (upto November, 1980)	Value in Rs. Lakhs
		Qty.	Value
1.	Carbon Alloy	67	3779
2.	Stainless steel and heat resisting steel	19	4840
3.	Special Steel or other steel	797	28986

Note:—(This excludes figures for Pig-iron, cast iron ingot, railway tracks, tubes and pipes etc.)

Integrated Rural Development Programme

8337. SHRIMATI MADHURI SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there are complaints about the lack of co-ordination and supervision for closer monitoring of the flow of credit to the weaker sections on block and district basis in many rural bank branches; and

(b) if so, the steps taken by Government for speedy and efficient integrated rural development?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) In conferences and regional seminars organised by Government,